NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/190/ (IB)/2017

NAME OF THE PETITIONER(S) : MADRAS HARD TOOL PVT LTD

NAME OF THE RESPONDENT(S)

: RAREFIELD ENG PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. PAWANICUMAR DHANNIA Counsel for Respondent

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they are intending to settle the matter amicably for which they have put forth a proposal giving the schedule of payment, copy of the same is furnished to the other side. Counsel for petitioner sought time to seek instructions from his client in this regard. Time extended at their request. Put up on 03.07.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)